

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.98/98

Tuesday the 20th day of January, 1988.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

P. Sunil  
Senior Observer  
Meteorological Centre  
Thiruvananthapuram

...Applicant.

(By advocate Mr George Cherian)

Versus.

1. The Director General of Meteorology  
India Meteorological Department  
Mousam Bhavan, Lodhi Road  
New Delhi

2. The Deputy Director General of  
Meteorology  
Regional Meteorological Centre  
50, College Road  
Madras - 600 006.

3. Director in Charge  
Meteorological Centre  
Vikas Bhavan  
Thiruvananthapuram

...Respondents.

(By advocate Mr P.R. Ramachandra Menon, ACGSC)

The application having been heard on 20.1.1998, the  
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

When the applicant was posted at Adirampattinam, Tamil Nadu, he had made a representation for a transfer to his native place Kozhikode. He was told by letter dated 27.10.93 (A-3) that his request would be considered when a vacancy would arise there. He was subsequently transferred to Thiruvananthapuram. However, the applicant went on requesting for a transfer to Kozhikode but without result. The last representation is dated 2.9.97 (Annexure A-7).

2. When the application came up for hearing today, learned counsel for the respondents stated that the second respondent would consider the request of the applicant made in his representations especially Annexure A-7 and give a speaking order within the time stipulated by the Tribunal. Learned counsel for the applicant states that the applicant would be satisfied if the matter is disposed of giving such a direction.

3. In the light of what is stated above, the application is disposed of with a direction to the second respondent to consider the request of the applicant for a posting at Kozhikode, considering the representation at Annexure A-7 and other facts given in the application, and dispose it of with an appropriate order, within a period of two months from the date of receipt of a copy of this order.

There will be no order as to costs.

Dated the 20th January 1998.

(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

aa.

(A.V. HARIDASAN)  
VICE CHAIRMAN



LIST OF ANNEXURES

1. Annexure A3: Representation dated 10.3.95 by applicant to 2nd respondent.
2. Annexure A7: Representation dated 2.9.97 by applicant to 2nd respondent.

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